

Flood Control in Assam

102. Shri P. C. Boroah:
Shri Yashpal Singh:
Shri Marandi:
Shri Utiya:

Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No. 808 on the 23rd September, 1965 and state:

(a) the broad outlines of the scheme for flood control in Assam as laid down by the Committee on Floods; and

(b) the action being taken to implement it?

..The Minister of Irrigation and Power (Dr. K. L. Rao): (a) A statement is given below:

Statement

The broad outline of schemes for flood control in Assam, estimated to cost Rs. 60 crores, suggested by the Ministers Committee on Flood Control is given below:—

Category of schemes	Estimated cost (Rs. in crores) (approx.)
New Embankments	9.70
New drains	2.30
Raising and strengthening embankments	4.70
Town protection and anti-erosion schemes	8.70
Sluices in embankments	2.10
Multipurpose reservoirs and detention basins (flood control cost)	27.50
Other works	5.00
TOTAL	60.00

(b) Investigations for Barak dam are in progress. The report of study group on the problem of floods in Brahmaputra and its tributaries are under examination. It is proposed to take up these works, subject to availability of funds, on a high priority.

Strike in Kolar Gold Fields

103. Shri Linga Reddy: Will the Minister of Finance be pleased to state:

(a) whether there was recently a strike by the labourers in the gold mines of Kolar Gold Fields;

(b) if so, the losses incurred on account of the strike; and

(c) the reasons for the strike and the terms on which the strike ended?

The Minister of Finance (Shri T. T. Krishnamachari): (a) Yes, Sir.

(b) The gold produced in the Kolar Gold Mines is not sold, and any question of loss does not therefore arise. In terms of gold production however there was a shortfall of about 1,56,000 grammes due to the strike by the employees of the Kolar Gold Mining Undertakings during the period from 19th August, 1965 to 2nd September, 1965.

(c) During the pendency of negotiations between the recognised Workers' Unions in the Kolar Gold Mining Undertakings and the Management on the Workers' demand for increase in dearness allowance and revision of pay scales, the workers went on an illegal strike on the 19th August, 1965, but the strike was called off on the 3rd September, 1965. The strike was without notice and was resorted to at a time when the Conciliation Officer was actually conducting negotiations. An agreement has since been arrived at between the management and the Workers' Unions for increase in wages and dearness allowance etc. as per recommendations of the Conciliation Officer.

Kolar Gold Fields

104. Shri Linga Reddy: Will the Minister of Finance be pleased to state:

(a) the profit or loss that the Central Government have made from the mining undertakings in the Kolar Gold Fields ever since the same were